

PUNJAB VIDHAN SABHA

Bill No. 16-PLA-2018

**THE PUNJAB ROADS AND BRIDGES DEVELOPMENT BOARD
(AMENDMENT) BILL, 2018**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

A

BILL

further to amend the Punjab Roads and Bridges Development Board Act, 1998.

BE it enacted by the Legislature of the State of Punjab in the Sixty-ninth Year of the Republic of India as follows :—

1. (1) This Act may be Called the Punjab Roads and Bridges Development Board (Amendment) Act, 2018.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Roads and Bridges Development Board Act, 1998, in section 8, at the end of clause (v), the word “and” shall be omitted and thereafter, the following clause shall be inserted, namely :—

Amendment in section 8 of Punjab Act 22 of 1998.

“(v-a) salary and other miscellaneous expenditure of the Board; and”.

CHANDIGARH :
The 10th April, 2018.

SHASHI LAKHANPAL MISHRA,
Secretary.